



National Insurance Company Limited

CIN - U10200WB1906GOI001713

IRDAI Regn. No. - 58

National Bharat Laghu Udyam Suraksha Add-on

Innovative Add-on 1

Name	Impact Damage due to Insured's own objects
Clause	Policy may be extended to cover the above subject to following endorsement wordings: "In consideration of an additional premium it is hereby agreed and declared that the policy is extended to cover loss and/or damage caused due to impact by direct contact to Insured's property caused by Insured's own Rail/Road Vehicles, Fork lifts, cranes, stackers and the like and articles dropped therefrom."